

FORM 8

E-MAIL  
FAX  
SPEED POST

(By E-mail)

[Regulation No. 17 (A)]

ODISHA HUMAN RIGHTS COMMISSION  
Toshali Bhawan, 2nd Floor, Satyanagar  
Bhubaneswar-751 007

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CASE No. 1265 OF 2020. / Unno-5910/otmc

BHUBANESWAR, DATE 29-6-2020

To

Baglekar Akash Kumare  
H.No. 5-5-212/2 & 3/A,  
Patel Nagare, Gandhi Bhawan,  
Nampally, Hyderabad - 500001.  
(E-mail id. akashbaglekar@gmail.com.)

Ref. Your complaint, dated..... regarding.....

Your complaint referred to above has been registered as Case No. 1265/20  
of.....and Commission upon consideration of your complaint has passed the  
following :

ORDER

→ C/o dtd. 12.06.20, enclosed.



REGISTRAR

17.06.20

**ODISHA HUMAN RIGHTS COMMISSION  
ORDER SHEET**

Case No. 1265 of 20 20

Name of the Complainant

Baglekar Akash Kumar

Sl. No.	Date	Order passed by the Commission	Office action taken with date
	12.06.2020	<p>This is a petition received through e-mail which is based on a newspaper item published in the newspaper "The Hindu" dt.02.06.2020 captioned as "A rude welcome for Odisha's migrants as villages lack basic facilities".</p> <p>Let a copy of the petition be sent to the Special Relief Commissioner seeking a report in the matter.</p> <p>Put up this matter on 06.07.2020. The notice be sent through e-mail/ fax besides normal mode.</p>	



*sd/-  
Member  
OHR*

*sd/-  
Chairperson  
OHR*